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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 15.4.97

OA 129/97

Padrillal Meena, Clerk Grade-I, All India Radio Station, Sawaimadhopur, Rajasthan.

... Applicant

Versus

1. Union of India through Secretary, Ministry of Information & Broadcasting, New Delhi.
2. Station Director, All India Radio, M.I.Road, Jaipur.
3. Smt. Aparna Vaish, Station Director, All India Radio, M.I.Road, Jaipur.
4. Station Engineer, All India Radio, Sawaimadhopur, Rajasthan.
5. Shri Deepchand Mandiya, Clerk Grade-I, All India Radio, M.I.Road, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

For the Applicant ... Mr. M. M. Bharthan

For Respondents No.1 to 4 ... Mr. Zakir Hussain, brief holder
for Mr. M. Rafiq

For Respondent No.5 ... None

O-R-D-E-R

PEF-HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Padrillal Meena, has assailed his transfer from All India Radio Station, Sawaimadhopur to All India Radio Station, Kota, vide order dated 26.3.97, at Ann.A-1. He has sought a direction to the government respondents not to allow respondent No.5 to join at Sawaimadhopur in the place of the applicant.

2. We have heard the learned counsel for the applicant and Mr. Zakir Hussain, Advocate, brief holder for Mr. M. Rafiq, counsel for respondents No.1 to 4.

3. During the course of arguments, the learned counsel for the applicant seeks permission to withdraw this OA as he intends to make a representation to the concerned authority regarding his grievance. Permission to withdraw the OA is granted. The OA stands dismissed as having been withdrawn. No order as to costs.

Gopal Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN

VK